

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.1141/PUN/2017

निर्धारण वर्ष / Assessment Year : 2012-13

Shri Satish Lakmichand Bothara,
C/o.M/s. Shah Khandelwal Jain &
Associates,
Chartered Accountants,
Level 3, Business Bay,
Plot No.84, Wellesley Road,
Near RTO., Pune – 411 001.

.....अपीलार्थी / Appellant

PAN : ABOPB6853D.

बनाम / V/s.

The Income Tax Officer,
Aurangabad.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Nitesh Khandelwal

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 03.03.2021

घोषणा की तारीख / Date of Pronouncement : 03.03.2021

आदेश / ORDER

The appeal filed by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals) – 2, Aurangabad dated 29.03.2017 for the assessment year 2012-13.

2. Before us, the appellant filed a letter dated 03.03.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The

appellant also filed copy of Form No.3 issued by the Principal Commissioner of Income Tax, Nashik – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 3rd day of March, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/JUDICIAL MEMBER

Sd/--
(INTURI RAMA RAO)
लेखा सदस्य/ACCOUNTANT MEMBER

पुणे / Pune; दिनांक / Dated : 3rd March, 2021.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals)-2, Aurangabad.
4. The Pr.CIT-2, Aurangabad.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.